

(b) if so, how many persons died due to this; and

(c) whether Government propose to make an enquiry into the causes for the outbreak of this disease?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) The Kerala Government has reported that no cholera case is known to have been caused due to eating Pazhani Temple Prasadam in November & December, 1965 and that the attacks during these months were only a continuation of the epidemic which started in January, 1965.

(b) and (c). Do not arise.

Sholayar Project

**4813. Shri A. K. Gopalan:
Shri Vasudevan Nair:
Shri D. C. Sharma:
Dr. Mahadeva Prasad:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the first three units of the Sholayar Project are nearing completion;

(b) if so, when they will be completed; and

(c) the capacity of these three units when commissioned?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The first unit (18 MW) of Sholayar Power Station which is now under trial run is expected to be commissioned shortly. The other two units are expected to be commissioned in July, 1966 and September, 1966 respectively.

(c) The installed capacity of the 3 units when commissioned will be 54 MW.

T. B. in Kerala

4814. Shri P. Kunhan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether any survey has been

made to find out growing incidence of T.B. disease in Kerala;

(b) if so, the regions where it is more prevalent; and

(c) whether it is a fact that the T.B. disease is spreading among the bidi workers due to bad conditions prevailing in the factories?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) to (c). The required information is being collected and will be laid on the Table of the Sabha as soon as available.

Houses for Scavengers in Kerala

4815. Shri P. Kunhan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) the total number of houses so far constructed for the scavengers in the Municipalities and Corporations of Kerala;

(b) whether any allocation has been made for this purpose; and

(c) if so, the allocations made and the expenditure incurred during the Third Five Year Plan period?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) 178 scavengers and sweepers were given grants for the acquisition of house sites and 168 for the construction of houses in all the Municipalities and two Corporations in Kerala State. Both these schemes are in various stages of completion.

(b) Yes.

(c) Allocation Rs. 3.12 lakhs. Expenditure Rs. 2.98 lakhs.

Houses for Plantation Labourers in Kerala

4816. Shri P. Kunhan: Will the Minister of Works, Housing and Urban Development be pleased to state: